

†[THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) The terminology prepared by Ministry of Education is being used in Hindi publications and other Hindi work.

(b) Dose not arise.]

वाणिज्य तथा उद्योग मंत्रालय के प्रकाशनों में प्रयुक्त हिन्दी शब्दावली

३८३. श्री नवाबसिंह चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालयों में हिन्दी प्रकाशनों तथा हिन्दी के अन्य कामों में शिक्षा मंत्रालय द्वारा तैयार की गई हिन्दी शब्दावली का प्रयोग होता है और यदि नहीं, तो इसका क्या कारण है ; और

(ख) शिक्षा मंत्रालय द्वारा तैयार की गई शब्दावली से भिन्न शब्द गढ़ने का काम कौन करता है ?

†[HINDI TERMINOLOGY USED IN HINDI PUBLICATIONS OF THE C. & I. MINISTRY

383. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Hindi terminology prepared by the Ministry of Education is used in Hindi publications and other Hindi work in his Ministry and if not, what is the reason therefor; and

(b) what is the agency which coin terms different from the terminology prepared by the Ministry of Education?

वाणिज्य तथा उद्योग मंत्रालय में अन्त-राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह) :
(क) जी, हाँ; इस मंत्रालय के हिन्दी प्रकाशनों तथा हिन्दी के अन्य कामों में सामान्यतः शिक्षा मंत्रालय द्वारा तैयार की गई शब्दावली का प्रयोग किया जाता है ।

(ख) नये शब्दों का प्रयोग करना आवश्यक होने पर केन्द्रीय हिन्दी निदेशालय की सम्मति ले ली जाती है ।

†[THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Madam; the terminology prepared by the Ministry of Education is generally used in Hindi publications and other Hindi work.

(b) When it becomes necessary to introduce new words, advice of the Central Hindi Directorate is sought.]

HINDI CLIPPING SERVICE

384. SHRI KRISHNA CHANDRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to page 62 of his Ministry's Report for the year 1961-62 and state:

(a) whether the new service of regular supply of Hindi clippings from three important Dailies and four Weeklies has been started; and

(b) if so, what are the names of those papers and the considerations that have led to their selection?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH):

(a) Yes, Madam.

(b) The names of Hindi newspapers and periodicals from which clippings

are regularly supplied, on request, to Ministries are:

Dailies

1. Hindustan, New Delhi.
2. Nav Bharat Times, New Delhi
3. Veer Arjun, New Delhi

Weeklies

4. Saptahik Hindustan, New Delhi
5. Dharm Yug, Bombay
6. Hindi Times, New Delhi
7. Hindi Blitz, Bombay

The above papers were chosen taking into account their standing and circulation.

DRAMA TROUPES

385. **SHRI KRISHNA CHANDRA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names and addresses of the approved private troupes through which dramas have been arranged to be played in Uttar Pradesh; and

(b) the criteria on the basis of which the selection has been made and the schedule of fees that are paid for such performance?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH):

- (a) 1. Vishwa Sewa Sadan, Behind Tehsil, Meerut.
2. Shri Theatres, Chawli, Agra.
3. Sangeet Samaj, Jattiwara, Meerut.
4. Natya Bharati, No. 17, Reshimwala Lane, Indore.

(b) The selection has been made on the basis of the standard of performance of the troupes and their willingness to stage performances on prescribed terms and conditions. A fee not exceeding Rs. 400 per performance is paid to them depending upon

the type of play to be staged and the distance to be covered by them for staging a performance.

CENTRAL WAGE BOARD AWARD FOR COTTON TEXTILE INDUSTRY

386. **SHRI SITARAM JAIPURIA:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of cotton textile mills put up after the publication of the Central Wage Board Award for cotton textile industry;

(b) whether the Award is applicable to these mills also; and

(c) if not, the steps being taken to ensure fair wages to the workers of those mills?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) 13.

(b) and (c) The State Governments have been requested to advise the managements to keep in view the Board's recommendations while fixing wages and dearness allowance etc. of their employees.

EXPORT OF COTTON TEXTILES

387. **SHRI SITARAM JAIPURIA:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state the share of different States in the export of cotton textile piece goods, cloth and yarn during the last five years?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): It is not possible to give the exact share of each State in our export of cotton textiles. However, two statements showing the quantity delivered for export from the Textile Mills in each State during the last five years, which give a fair idea of the relative share of each State in the total exports from India are attached.